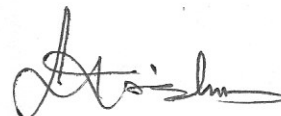


**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF PURE LIFE SCIENCE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	NAME OF CORPORATE DEBTOR	Pure Life Science Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	27 th April 2009
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	RoC Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U24100MH2009PTC192062
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	730, ECSTASY BUILDING, 8th FLOOR, CITY OF JOY, J.S.D. ROAD, MULUND (WEST) MUMBAI - 400 080
6.	INSOLVENCY COMMENCEMENT DATE IN RESPECT OF CORPORATE DEBTOR	22 nd October 2019 (Order Received as on 11 th November, 2019)
7.	ESTIMATED DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	21 st April, 2020
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS INTERIM RESOLUTION PROFESSIONAL	Name: Lakshminarayan Krishnamoorthy REGN NO.: IBBI/IPA-002/IP-N00260/2017-18/10773
9.	ADDRESS AND E-EMAIL OF THE INTERIM RESOLUTION PROFESSIONAL AS REGISTERED WITH THE BOARD	Address: 11, Ellora Building, Plot 51/54/56, Chhedanagar, Mumbai, Maharashtra - 400 089 E mail: murti_1945@rediffmail.com
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE INTERIM RESOLUTION PROFESSIONAL, IF DIFFERENT FROM THOSE GIVEN AT SL. NO.9 .	Address: 11, Ellora Building, Plot 51/54/56, Chhedanagar, Mumbai, Maharashtra - 400 089 Email: murti_1945@rediffmail.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	24 th November, 2019
12.	(a) RELEVANT FORMS AND (b) DETAILS OF AUTHORIZED REPRESENTATIVES ARE AVAILABLE AT	(a) WEB LINK: www.ibbi.gov.in/downloadingform.html PHYSICAL ADDRESS : 11, Ellora Building,



		Plot 51/54/56, Chhedanagar ,Mumbai, Maharashtra - 400 089 (b) Not Applicable
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process against the Pure Life Science Private Limited on 22nd October, 2019.

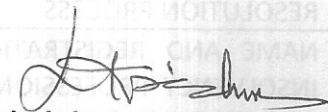
The creditors of Pure Life Science Private Limited, are hereby called upon to submit a proof of their claims on or before 24th November, 2019 to the interim resolution professional at the address mentioned against item 9.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means. The proof of claims is to be submitted as per following specified forms:-

- Form B- Claims by Operational Creditors
- Form C- Claims by Financial Creditors
- Form D- Claims by Workmen & Employees
- Form E- Claims by Authorized Representative of Workmen & Employees
- Form F- Claims by Creditors (Other than Financial Creditors and Operational Creditors)

In order to get a copy of the form, you may download the above mentioned forms in the website www.ibbi.gov.in.

Submission of false or misleading proofs of claim shall attract penalties.



(Lakshminarayan Krishnamoorthy)

Interim Resolution Professional

Date and Place: 11th November, 2019

Mumbai

